

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar General at Srinagar)

Notification

No. NG/RG-10

Dated: 07.10.2018

On account of Municipal Elections, 8th of October, 2018 is declared as a holiday for Jammu wing of High Court of J&K. The cases listed before the Jammu Wing of the Hon'ble High Court on 8th of October, 2018 shall also be taken up on 9th of October, 2018, before taking up the cases that are listed on 9th of October, 2018.


(Sanjay Dhar)
Registrar General

No. 302-12/CJ-Res/2018

Dated: 07.10.2018

Copy forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K at Srinagar.
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
6. Director Judicial Academy, High Court of J&K, Srinagar.
7. Administrative Officer, Office of the Advocate General, J&K, Srinagar.
8. President, Bar Association Srinagar/Jammu.
..... for information.
9. CPC e-Courts, High Court of J&K for uploading the same on the official website of the High Court.
10. Manager, Government Press, Srinagar.
11. Order file.


Registrar General